

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI V V KATHARE  
COURT 53 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-06-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100100/2009	State CBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma  1 to 7 9 to 14- Sabiha
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100079/2006	State of Maharashtra CBI ACB Mumbai Vs Rajendra Prakash Saxena and another	SPP P.B. GAIKWAD  Adv. Shri. Shingnapurkar for both accd
3	SPL CASE CBI	100035/2008 (/0000)	State of Maharashtra CBIACBMumbai Vs Faraz Sultan Khan	Adv. Sayeed Akhtar
4	SPL CASE CBI	100098/2009	State C.B.I.A.C.B.MUMBAI Vs Shri Veeraswamy Gowthaman and 7 Others	SPP Mr. R N Sharma  1S.P.Tiwari, 2R M Tiwari, 4,5,9Takalkar, 6Shashtri
<b><u>COMPLIANCE</u></b>				
5	SPL CASE CBI	100040/2008	CBI ACU IX NEW DELHI Vs Vijay Shamsunder Prabhu Other	SPP Mr. P. B. Gaikwad  Adv. K.M. Patkar for A-1 Adv. Anand Singh for A-3
6	SPL CASE CBI	100125/2009	State CBI ACB MUMBAI Vs Jayanand Narayan Shetty and another	Arjunwadkar for A